## **National Company Law Tribunal** Allahabad Bench

CPNO. 116/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: RRA Developers put. Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 257 of the Companies Act, 2013

SI. NO.

Designation

Representation

1. Santoshkr. Nigan Adv. Petitioner.
2. Krishne Dev vyer Adv. Roc

## CP No.116/ALD/2017

Sh. Santosh Kr. Nigam, Advocate for the petitioner. Sh. Krishna Dev Vyas CGSC for ROC, Kanpur.

It is pointed out that a report from the ROC is yet to be filed but inadvertently it is reflected in the previous proceedings vide order dated 06.11.2017 that the report from the ROC had already been filed, this needs to be rectified. Hence, it is corrected, further, the Central Govt. Standing Counsel files a report of the ROC, Kanpur. A copy thereof is provided to the petitioner counsel.

> The petitioner is further directed to supply an additional/spare copy of the present company petition to the Central Govt. Standing Counsel. The case is now fixed for comments/reply.

The matter to be listed on 10th January, 2018.

H.P. Chaturvedi, Member (Judiciai)

Dated:07.12.2017

Typed by: (Stenographer)